

BALDVA TEXTILES PRIVATE LIMITED

Date of Commencement of CIRP: 11th November, 2021 List of Creditors as on 16th March, 2022

List of Secured Financial Creditors (Other Than Financial Creditors belonging to any Class of Creditors)

S. No.	Name of Creditor	Identification No.	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claims	Amount of Any Mutual Dues, that may be Set-off	Amount of Claim Not Admitted	Amount of Claim Under-Verification	Remarks, if any
			Date of Receipt of Claims	Total Amount Claimed	Total Amount of Claim Admitted	Nature of Claim (Secured-Unsecured-Contingent)	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in CoC					
1	Punjab National Bank	-	22-11-2021	176,896,899	176,749,084	Secured by way of Mortgage of Factory Land, Building and Residential House of Directors	176,749,084	NIL	No	91.20	-	-	147,815	-	Note No 1
2	ICICI Bank Limited	-	26-11-2021	373,743	373,743	Auto Loan	373,743	NIL	No	0.19	-	-	-	-	Note No 2
	Total	-	-	177,270,642	177,122,827	-	177,122,827	-	-	91.40	-	-	147,815.3	-	-

Notes:

- 1 The Charge- Mortgage- Hypothecation created by Punjab National Bank (PNB) on First Pari Passu basis given as below:
 - (i) Industrial Factory Land & Buildings situated at Arai No. 1885-58 & Arai No. 135, Biliyan Kalan, Chittorgarh Road, Bhilwara, Rajasthan belonging to M-s Baldva Textiles Private Limited.
 - (ii) Residential Plot situated at F-43 Azad Nagar, Bhilwara, Rajasthan belonging to Shri Anshul Baldva.
 - (iii) Residential House Plot No. 4, Kashipuri, Bhilwara, Rajasthan belonging to Shri Anil Baldva and Smt. Basanti Baldva.
- 2 The security held by ICICI Bank Ltd. is against a Vehicle (Toyota Fortuner-2.5 Sport IVO 4*2AT) having Vehicle Number RJ06UC0003, Chasis Number 1410613 and Engine Number 337078.

